

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
CHANDIGARH**

O.A. No.060/00183/2014 Decided on: 28.02.2014

Coram: Hon'ble Mr. Sanjeev Kaushik, Member (J)

1. Pawan Kumar S/o Late Sh. Jagdish Chander, FGM skilled, MES No. 372318, resident of F-16/273, Friends Avenue, Opposite Power Colony, Majitha Road, Amritsar (Punjab).
2. Ved Parkash FGM HS, MES No. 371847
3. Resham Singh, FGM, MES No. 373028
4. Narjinder Pal Singh, FGM, MES No. 368881
5. Harbans Singh, FGM, MES No. 373017
6. Kashmir Singh, Electrician, MES No. 313601.
7. Ram Jug, FGM, MES No. 374502
8. Daljit Singh, FGM, MES No. 373026
9. Dilbag Singh, FGM MCM, MES No. 363302 (retired)
10. Manohar Lal, V/Man, MES No. 373587
11. Kabal Singh, FGM, MES No. 1565661 (retired)
12. Tarsem Kumar, FGM, MES No. 370298
13. Gurinder Singh, FGM, MES No. 372316
14. Kulwant Singh, FGM, MES Mo. 373344
15. Hari Singh, FGM, MES No. 366321
16. Harjinder Singh, FGM, MES No. 373027

17. Sarup Singh, FGM, MES No. 367196
18. Raj Kumar, FGM, MES No. 371861
19. Shahbeg Singh, FGM, MES No. 372315
20. Manjit Singh, FGM, MES No. 367195
21. Mangal Singh, FGM, MES No. 373032
22. Tarsem Singh, V/Man, MES No. 372342
23. Bhupinder Singh, FGM, MES No. 372306
24. Wattan Singh, FGM, MES No. 372319
25. Sarabjit Singh, R/Mach. MES No. 374503
26. Parminder Singh, FGM, MES No. 373029
27. Baljinder Singh, FGM, MES No. 372464
28. Sukhbir Singh, FGM, MES No. 373034
29. Kanwalbir Singh, FGM, MES No. 372321
30. Raunki Ram, FGM, MES No. 366080 (retired)
31. Surbir Singh, R/Mach., MES No. 371848
32. Yoginder Pal, FGM(DES), MES No. 362605 (retired)

Applicants No. 1 to 32 are working in the office of Garrison Engineer, Amritsar (Punjab) and applicants No. 9, 11, 30 & 32 are retired from service.

33. Sukhminder Singh, Elect. HS, MES No. 372300
34. Ajit Singh, FGM (SK), MES NO. 368749
35. Kanwaljit Singh, FGM (SK), MES No. 372730
36. Davinder Singh, V/man, MES No. 372330

37. Ram Piyare, FGM(SK), MES No. 368354
38. Ravinder Kumar, FGM(HS), MES No. 366084
39. Jag Mohan, V/man, MES No. 372328
40. Kulwinder Singh, FGM(HS), MES No. 373349

Applicants No. 33 - 40 are working in the office of Garrison Engineer, NAMS, Amritsar (Punjab)

**.....Applicant
Versus**

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi.
2. The Chief Engineer, HQ, Western Command, Chandimandir.
3. The Principal Controller of Defence Accounts, (Western Command), Sector 9, Chandigarh.
4. The Garrison Engineer, Amritsar (Punjab)
5. The Garrison Engineer, NAMS, Amritsar (Punjab).

.....Respondents

Present: Mr. Rohit Sharma, counsel for the applicants
Mr. Deepak Agnihotri, counsel for the respondents

Order

By Hon'ble Mr. Sanjeev Kaushik, Member(J)

1. Heard.
2. Learned counsel for the applicants submits that the identical issue has already been decided in favour of the similarly placed employees on 13.01.2014 by this Tribunal in

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O.A. No. 1269/PB/2013. That O.A. was disposed of in terms of orders passed by the Jodhpur Bench of the Tribunal in O.A. No. 34/2008 on 05.11.2009 which had been affirmed up to the Hon'ble Supreme Court while dismissing the SLP cc 8276/2012 on 08.05.2012 and as such this O.A. may be disposed of in the same terms.

3. This matter is cognizable by a DB but no DB is available today. On the request of the learned counsel for the applicants and considering his plea that the matter is squarely covered by the case of Harbans Lal (supra), the matter is taken up for final disposal.
4. For the order I propose to pass, there is no need to issue notice to the respondents and call for their reply. However, Mr. Deepak Agnihotri, learned Sr. Standing Counsel, who is having advance copy, appears. He does not object to the allowance of the prayer of the applicants for disposal of the case by the Single Bench in terms of orders passed in the case of Harbans Lal (supra).
5. In view of the consensual agreement between the parties, the O.A. is disposed of in terms of orders dated 13.01.2014 passed in the case of Harbans Lal (supra).

6. Needless to mention that no opinion, with regard to the merits of the case, has been expressed.
7. No costs.

**(SANJEEV KAUSHIK)
MEMBER (J)**

**PLACE: Chandigarh
Dated: 28.02.2014**

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